



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05.10.2023

NOTICE

Please take notice that the following matter listed in Court-IV on 06.10.2023 at 02:00 PM will not be taken up. The next date of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 360 of 2019 (PH)	Supriya Pharmaceuticals Ltd. Vs. Vijay Julka & Ors.	Ritesh Agrawal	Serman Rawat-R1 Ramesh Dugar-R3 Arun Kumar-R2,3& 4

By order of Hon'ble Chairperson

-Sd/-

Registrar